

BEFORE THE NATIONAL GREEN TRIBUNAL – (SOUTH ZONE)

CHENNAI

Application No. O.A. 125 / 2021

B. Balakrishnan,
S/o. Rengarajan,
Lalpuram & Post,
Chidambaram Taluk,
Cuddalore District .

.... Applicant

-Vs-

1. The District Collector,
Cuddalore District.
2. The Sub Collector,
Chidambaram.
3. The Thasildar,
Chidambaram.
4. The Commissioner,
Chidambaram Municipality.
5. The Executive Engineer,
P.W.D. Chidambaram.
6. The District Environmental Officer,
TNPCB, Cuddalore.
7. The Executive Engineer,
Tamil Nadu Water & Drainage Board,
Cuddalore.
8. The Block Development Officer,
Kumaratchi Panchayat Union,
Cuddalore District.

.... Respondents

STATUS REPORT FILED BY THE 6TH RESPONDENT

I submit that, as per the orders of the Hon'ble NGT, a committee consisting of the following officials were constituted to ascertain the implementation of Solid Waste Management Rules 2016, steps taken to remove the encroachments, and discharge of untreated sewage into the water bodies.

- 1). The Sub Collector, Chidambaram.
- 2). The Commissioner, Chidambaram Municipality.
- 3). The Executive Engineer, PWD (WRO).
- 4). The District Environmental Engineer, TNPC Board, Cuddalore.
- 5). The Executive Engineer, TWAD, Cuddalore.

The Committee has submitted the report to the Hon'ble NGT (SZ) and the Hon'ble NGT in its judgement dated 06.08.2021, has orderd that,

'8. The Official Respondents are directed to file their independent statements regarding the steps taken by them for removal of encrochemnts and also for resolving the issue regarding the stagnation of sewage water and discharge of untreated sewage water into the water bodies available in and around Chidambaram Town to this Tribunal on or before 31.08.2021'..

Regarding this, the Sub Collector, Chidambaram has convened a meeting on 17.08.2021 with the members of the above committee and also the representatives of the village Panchayats adjoining the Chidambaram Municipality, and discussed about the orders of the Hon'ble NGT. At the end of the meeting, the Sub- Collector has instructed the DEE, TNPCB, to inspect the discharges of sewage from these Village Panchayats and furnish report.

Accordingly, the village Panchayats around Chidambaram City, were inspected by the DEE, TNPCB on 17.08.2018 and the report is submitted as follows.

1. Usuppur Panchayat :

The areas of Ussupur Panchayat including Vaipu Chavadi area were inspected and it was observed that the sewage over flow from Omakulam tank flows into PWD Canal, which flows through the area and receives sewage from the wayside habitations and finally reaches Kansahib Vaikkal.

2. Chidambaram Non – Municipal

The areas of Chidambaram Non – Municipal including Ponnambala Nagar, Sivasakthi Nagar were inspected and observed that the sewage from Omakulam and from the households of the Panchayat are discharged into the drainage canal.

3. Kothankudi Panchayat.

The sewage generated from the households of the Panchayat area including Thoppu area, R.K.Nagar, Muthaih Nagar are discharged into Pasimuthan Odai which joins in the Kansahib Vaikkal.

4. Pallipadai Panchayat.

The sewage generated from the Pallipadai Panchayat area are discharged in Balaman Odai and also in Pasimuthan Odai, and finally joins Kansahib Vaikkal.

5. Thandeswaranallur Panchayat

The sewage generated from Thandeswaranallur Panchayat is discharged into a natural tank ‘ Nagacheri Kulam’. The excess water from this tank is discharged out into a canal through a sluice gate in the outlet of the tank, which joins Omakulam.

Upon inspection of the above Panchayats around the Chidambaram Municipality area, it was observed that the sewage from the households in the Panchaya area and also from the Municipal area is discharged into small canals which passes and joins Pasimuthar Odai and finally flows into Kanshaib Vaikkal.

None of the village Panchayats around Chidambaram Municipality is practising Solid Waste processing activities, to process and dispose their domestic solid wastes. Some of the drainages which carried sewage are found to be dumped with domestic solid wastes. In some places Scavengers are firing the waste to get recoverable materials, causing & make in the vicinity.

To avoid the discharge of sewage and solidwaste into the water bodies in Chidambaram Municipality and surrounding Village Panchayts, the following have to be carried out by the Local bodies.

1). The Chidambaram municipality has to identify the sewage outfalls in water bodies and direct all the sewage generated from its households and convey it to the Sewage Treatment Plant at Lalpuram for treatment, as per the Directions issued by the Chairman TNPCB Proc.No.T6/TNPCB/F.5656/STP/2021-2/ dated: 18.06.2021.

2). The Village Panchayats around the Chidambaram Municipality area shall install sewage treatment plants individually or jointly and treat the sewage generated from their Panchayat areas before disposal for further beneficial use.

3). The Local bodies including the Panchayats shall collect and process the solid waste generated from the households and avoid dumping of solid waste in and on the banks of water bodies. The solid waste have to be properly managed as per the Soild Waste Management Rules 2016.

This is submitted for kind information please.



District Environmental Engineer, Cuddalore

Encl: 1). Chairman, TNPCB Proc.No.

T6/TNPCB/F.5656/STP/2021-2 Dated: 18.06.2021.

2). Photos of canals carrying sewage flowe